

# HIGH COURT OF CHHATTISGARH : BILASPUR

## ORDER

No. 185 /Confdl. /2010  
II-2-1/2010

Bilaspur, dated 13<sup>th</sup> April, 2010

The following Member of Higher Judicial Service, as specified in Column No. (2), is hereby posted on the post of Special Judge, as mentioned in Column No. (6) of the table below, of the Special Court established by the State Government under Section 14 of the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 from the date he assumes charge of his office and;

The following Member of Higher Judicial Service is also appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date he assumes charge of his office: -

**TABLE**

<b>S. No.</b>	<b>Name &amp; presently posted as</b>	<b>From</b>	<b>To</b>	<b>Sessions Division</b>	<b>Posted as</b>
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Arun Kumar Pradhan, Additional District & Sessions Judge	Sakti	Durg	Durg	Special Judge under SC & ST (Prevention of Atrocities) Act

BY ORDER OF THE HIGH COURT

  
(A.K. SHRIVASTAVA)  
REGISTRAR GENERAL

Endt. No. 186 /Confdl. /2010  
II-2-1/2010

Bilaspur, dated 13<sup>th</sup> April, 2010

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice I.M.Quddusi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Dharendra Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh,

7. Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice R.L. Jhanwar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
14. Director/ Additional Director, Judicial Officers' Training Institute, High Court of Chhattisgarh, Bilaspur for information.
15. Registrar (Vigilance and Inspection & Enquiry), High Court of Chhattisgarh, Bilaspur for information.
16. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Raipur for information and necessary action.
17. Shri Arun Kumar Pradhan, Additional District & Sessions Judge, Sakti District Janjgir-Champa, for information and compliance. He is directed to take over charge at his new place of posting before 15.05.2010 and send his handing over and taking over charge reports to this Registry.
18. District & Sessions Judge, Janjgir-Champa for information. He is requested to ensure that the transferred officer hands over charge of his present posting in such a way that he is able to take over charge at his new place of posting before 15.05.2010. Further, the District Judge is to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same before 15.05.2010 under intimation to this Registry.
19. District & Sessions Judge, Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Jashpur/ Korba/ Koriya (Baikunthpur)/ Uttar Bastar (Kanker)/ Bastar at Jagdalpur/ Dakshin Bastar at Dantewara/ /Kabirdham at Kawardha/ Dhamtari/ Mahasamund for information.
20. Additional Registrar (Judicial/ Administration/ D.E. & E.), High Court of Chhattisgarh, Bilaspur for information.
21. Shri Prabhat Kumar Shastri, Legal Advisor, Chhattisgarh Lok Ayog, Near Gandhi Chowk (Old Malaria Office), Raipur and Secretary, Chhattisgarh Nyayadhish Sangh for information.
22. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
23. Member Secretary, Chhattisgarh State Legal Services Authority, Warehouse Road, Bilaspur for information.
24. Deputy Registrar (Copying & Central Filing/ Protocol & Works/ Civil, Criminal & Writ/ S.W., Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
25. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
26. Section Officer/ In-charge, Accounts/ Checker/ Complaint/ Confidential/ Criminal/ Civil/ Writ/District Establishment / Establishment/ Library/ Pension/ Protocol/ Record Room (Admn.)/ Central Filing/ Works Sections, High Court of Chhattisgarh for information.
27. Accountant General, 12/27, Raman Mandir Ward, Raipur Ice Factory Building, Fafadih, Raipur for information.
28. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
29. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

  
 (A.K.SHRIVASTAVA)  
 REGISTRAR GENERAL